



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-48/2017/2771/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B. Chakraborty,  
Member, M.A.C.T.  
Barpeta.

Dated Guwahati the <sup>st</sup> 21 May 2019.

Sub: **Permission to leave the headquarters.**

Ref:- Your letter No., MACT(B)/575, dated Barpeta the 17.05.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave headquarters w.e.f. the evening of 17.05.2019 till the morning of 20.05.2019, as prayed for.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-48/2017/2772/A, dated 21'05'19**

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**  
Rgn